

KUMARI SAROJ KHAPARDE : I accept it.

MR. SPEAKER : Has Shri Ghafoor given some prescription ?

KUMARI SAROJ KHAPARDE : I accept it.

(Interruptions)

MR. SPEAKER : Actually, he gives prescription only to the unmarried.

(Interruptions)

[English]

KUMARI SAROJ KHAPARDE : Documentary evidences are available from various studies done in India that tobacco and betel nut chewing are really responsible for high incidence. The other factors such as nutritional dental care, very very heavy smoking drinking and local oral hygiene are also known as very high risk factors.

Flying Bus Service between Indira Gandhi International Airport and New Delhi Railway Station

*232. SHRIMATI BASAVARAJESWARI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) Whether there was any scheme for flying bus service between Indira Gandhi International Airport and New Delhi Railway Station ;

(b) if so, the details thereof ;

(c) the reasons for not implementing the scheme; and

(d) the time by which the scheme is likely to be implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL) : (a) and (b). The International Airport Authority of India had a scheme for operating a "Flying Bus Service" between Indira Gandhi International Airport and New Delhi Railway Station. The service was to be operated by a private operator at specified rates.

(c) and (d). The private operator has been granted five contract carriage permits by Delhi Administration.

MR. SPEAKER : Mr. Minister, what is this flying bus service ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : This name was given by the Civil Aviation Ministry to this project.

MR. SPEAKER : This is a name only.

SHRI RAJESH PILOT : Yes, Sir.

SHRIMATI BASAVARAJESWARI : I had asked a specific question as to what are the reasons for the delay in operating this service. The Minister has, however, not given a proper reply. When was this scheme chalked out and why was there so much delay in operating it ? When is it going to operate now and what are the facilities that you are going to provide by this service to the passengers. ?

SHRI RAJESH PILOT : The same question was asked by Dr. Shailesh on 29th February as an unstarred question to the Civil Aviation Ministry where they had said that this was pending with the Delhi Administration. At the moment stage carriage permits were allowed only to DTC in order to have a transport discipline in Delhi. In this particular case we gave a special concession but they wanted to pick up their passengers from different points to the Airport. This is a very genuine case. After a great deal of consideration we have given a special permission to have the permits. It should be implemented immediately.

SHRIMATI BASAVARAJESWARI : Whether the Government is seriously thinking of introducing such a scheme at other international airports also or is it confined only to the Indira Gandhi Airport ?

SHRI RAJESH PILOT : Sir, basically this question relates to the Ministry of Civil Aviation and they should be able to reply. As this question has been marked to us, we have given the information to the House otherwise the Delhi Administration

is concerned only with the transport facility.

[*Translation*].

MR. SPEAKER : You have accepted it graciously.

Losses Incurred by DTC

* 234. PROF. CHANDRA BHANU DEVI † :
SHRI BALWANT SINGH RAMOOWALIA :

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Delhi Transport Corporation is running in loss;

(b) if so, the amount of loss incurred by the Corporation during 1986-87 and 1987-88 (estimated);

(c) the reasons for heavy losses; and

(d) the remedial measures taken or proposed ?

[*English*]

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL) : (a) Yes, Sir.

(b) The working loss for the year 1986-87 was Rs. 38.63 crores and during the year 1987-88 (upto December, 1987) it is estimated to be Rs. 34.38 crores.

(c) The DTC has been incurring losses mainly due to low/concessional fares and rising cost of labour and other inputs.

(d) Steps are taken on continuing basis to increase productivity, reduce per unit cost, enforce economy measures, prevent leakage with a view to increase revenue collection and reduce working losses. Some of the other measures considered for improving the performance of DTC are rationalisation of routes and its fare structure.

[*Translation*]

PROF. CHANDRA BHANU DEVI : Mr. Speaker, Sir, I would like to know from the hon. Minister, through you, the

total number of buses with the Delhi Transport Corporation and out of these, how many are owned by the Corporation and how many have been hired from the private operators. Besides, does the Delhi Transport Corporation always earn profit in plying hired buses. ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : Mr. Speaker, Sir, Delhi Transport Corporation has a fleet of 5374 buses out of which 4365 buses are owned by the DTC and nearly 1009 buses are owned by private operators. The private buses were allowed to run under Delhi Transport Corporation because the Government did not have adequate resources to meet the ever increasing demand of the city. Therefore, private buses were allowed to operate so that they could help the Government in providing better facilities to the general public.

MR. SPEAKER : You have already asked two supplementary questions.

PROF. CHANDRA BHANU DEVI : Sir, I have asked only one.

MR. SPEAKER : All right, you may put the second one.

PROF. CHANDRA BHANU DEVI : Is it a fact that the Vigilance Department of Delhi Transport Corporation has found out some bunglings in the DTC stores. ? If so, what action has been taken against the guilty ?

SHRI RAJESH PILOT : Mr. Speaker, Sir, it is true that some officer's and employees who indulged in these bunglings have been apprehended. We have taken strict action against them. If the House wants to know the details of their misdeeds, I can lay the entire list on the Table of the House. Wherever irregularities have come to our notice—be it any department of Delhi Transport Corporation—we have taken stern action against the erring employees and punished them.

[*English*]

SHRI BALWANT SINGH RAMOOWALIA : Sir, according to the reports, the